CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

West Block No.2, R.K.Puram, New Delhi

COURT-I

Date of hearing: 18.09.2017

Appeal No. E/54336, 54337, 54286/2015-EX[DB]

M/s. Binani Cement Ltd. … Appellant

Vs.

C.C.E. Jodhpur ... Respondent

Appearance:

Present Shri Hemant Bajaj, Advocate for the appellant
Present Shri S.K. Bansal, DR for the respondent

Coram: Hon'ble Mr. Justice (Dr.) Satish Chandra, President
Hon'ble Mr. V. Padmanabhan, Technical Member

ORDER

Per Justice (Dr.) Satish Chandra:

The Ld. Advocate submits that to seek instructions from the official liquidator some more time is required. Hence, he prays for an adjournment.

2. List the matter on 02.11.2017 for final hearing.

[Dictated and Pronounced in the open court]

(V. Padmanabhan)
Technical Member

(Justice Dr. Satish Chandra)
President

Bhanu